## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 23/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

Name of the Company:

GTPL Solanki Cable Network Pvt. Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

ADV.

APPLICAMT

1. NAUIN PAHMA WITH 2. NATASHA LUTARIA

## **ORDER**

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria i/b Thakkar & Pahwa Advocates present for Applicant.

Heard learned Counsel for petitioner.

Petition is admitted.

List the matter on 07.03.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1<sup>st</sup> day of March, 2017.